COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 226 OF 2016

Dated: 23rd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Adani Transmission (India) Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Rajiv Srivastava Ms. Garima Srivastava

Ms. Gargi Srivastava for R-31

ORDER

We have heard learned senior counsel for the Appellant. He seeks a week's time to file compilation of judgments. He may file the same on or before 30.8.2017 after serving copy on the other side.

We have also heard learned counsel for Respondent No.1 for some time. He seeks a week's time to file written submissions. He may file the same on or before 30.8.2017 after serving copy on the other side.

List the matter for further hearing on <u>14.09.2017</u>.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson